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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. NO. 1627/90

New Delhi this the 19th day of August, 1994.

Shri N.V. Krishnan, Vice Chairman(A).

Shri C.J. Roy, Member(J).

1. Dr. Sudha Sharma
2. Dr. Sunita Goenka
3. Dr. Devender Pratap Singh
4. Dr. Jyoti Wasnik
5. Dr. Shiv Narain Sharma
6. Dr. Navin Atal
7. Dr. Tsering Dolkar
8. Dr. Parvez Alam
9. Dr. Radha Dubey
10. Dr. Saroj Nagpal
11. Dr. Vandana S. Mittal ..Applicants.

(All working as Junior Residents  
in Dr. Ram Manohar Lohia Hospital,  
New Delhi.)

By Advocate Shri R. Venkatramani and Shri S.M. Garg.

Versus

1. Union of India through  
Secretary,  
Ministry of Health and  
Family Welfare,  
New Delhi.
2. The Medical Supdt.,  
Dr. Ram Manohar Lohia Hospital,  
New Delhi. ..Respondents.

By Advocate Shri M.K. Gupta.

ORDER (ORAL).

Shri N.V. Krishnan

When this matter was taken up today, learned  
counsel for the applicant submitted that this O.A.

has now become infructuous. Accordingly, he does not seek to press this O.A.

2. Noting the submissions, we dismiss this O.A. as having become infructuous.

*W.B.*  
(C.J. ROY)  
MEMBER(J)

*U*  
19.8.84  
(N.V. KRISHNAN)  
VICE CHAIRMAN(A)

'SRD'